

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR. (1)

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Date of Decision: 14.1.97

OA 616/96

Ashok Kumar Dhanopia, Junior Account Assistant in the Western Railway, Ajmer.

... Applicant

Versus

1. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
2. The Financial Advisor and Chief Accounts Officer, Western Railway, Churchgate, Bombay.
3. The Divisional Accounts Officer, Western Railway, Ajmer Division, Ajmer.

... Respondents

CORAM:

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. Shiv Kumar

For the Respondents ...

O R D E R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

This is an application u/s 19 of the Administrative Tribunals Act, 1985, by Ashok Kumar Dhanopia, seeking a direction to the respondents to re-check his answer books for the examination conducted in pursuance of Ann.A-1 dated 31.7.95.

2. We have heard the learned counsel for the applicant. The applicant has already made a representation vide Ann.A-3 dated 19.8.96 and which, the applicant's counsel says, is still pending consideration. In the circumstances, we dispose of this OA, at the stage of admission, with a direction to respondent No.2 to examine the applicant's representation, at Ann.A-3, dated 19.8.96 and pass a reasoned order thereon within a period of three months from the date of receipt of a copy of this order. Let a copy of the OA and the annexures thereto be sent to respondent No.2 alongwith a copy of this order.

(O.P.SHARMA)

ADMINISTRATIVE MEMBER

VK

C.Krishna
(GOPAL KRISHNA)

VICE CHAIRMAN